

**Annual Report Audited Accounts
and Review thereon of the Tata
Institute of Fundamental Research
Bombay for 1981-82**

THE MINISTER OF STATE
IN THE DEPARTMENTS OF
SCIENCE AND TECHNOLOGY,
ATOMIC ENERGY, SPACE, ELEC-
TRONICS AND OCEAN DEVELOP-
MENT (SHRI SHIVRAJ V. PATIL) :
I beg to lay on the Table—

1. (i) A copy of the Annual Report
(Hindi and English versions)
of the Tata Institute of Fun-
damental Research, Bombay
for the year 1981-82.

(ii) A copy of the Audited
Accounts (Hindi and English
versions) of the Tata Institute
of Fundamental Research,
Bombay, for the year 1981-82.

2. A statement (Hindi and English
versions) regarding (a) Review by
the Government on the working
of the Tata Institute of Funda-
mental Research, Bombay, for
the year 1981-82 and (b) reasons
for delay in laying the papers
mentioned at (1) above. [Placed
in Library. See No. LT-6837/83]

**Border Security Force Veterinary
officers Recruitment (Amendment)
Rules, 1983, Delhi Public (Fundamental
and Appeal Amendment)
Rules, 1983 and All India services
(Provident Fund) Amendment
Ruls 1983.**

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR) :
On behalf of my colleague, Shri P.
Venkatasubbaiah,

I beg to lay on the Table—

(1) A copy of the Border Security
Force Veterinary Officers Recruit-
ment (Amendment) Rules, 1983
(Hindi and English versions)

published in Notification No.
S. O. 2799 in Gazette of India
dated the 9th July, 1983 under
sub-section (3) of section 14 of
the Border Security Force Act,
1968. [Placed in Library. See
No. LT-6838/83].

(2) A copy of the Delhi Police
(Punishment and Appeal Amend-
ment) Rules, 1983 (Hindi and
English versions) published in
Notification No. F. 5/132/81
Home (P)/Estt, in Delhi Gazette
dated the 20th July, 1983, under
sub-section (2) of section 148 of
the Delhi Police Act, 1978.
[Placed in Library. See No. LT-
6839/83].

(3) A copy of the All India Services
(Provident Fund) Amendment
Rules, 1983 (Hindi and English
versions) published in Notifica-
tion No. G. S. R. 531 in Gazette
of India dated the 23rd July,
1983, under sub-section (2) of
section (3) of the All India
Services Act, 1951. [Placed in
Library. See LT-6840/83]

12.14 hrs.

**COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS**

(Sixty-Second Report)

SHRI G. LAKSHMANAN (Madras
North) : I beg to present the Sixty-
second Report (Hindi and English ver-
sions) of the Committee on Private
Members' Bills and Resolutions.

BUSINESS ADVISORY COMMITTEE
(Forty-eighth Report)

THE MINISTER OF PARLIA-
MENTARY AFFAIRS, SPORTS AND
WORKS AND HOUSING (SHRI BUTA
SINGH) : I beg to move :